

**RAJASTHAN HIGH COURT, JODHPUR****ORDER**

No.CONF/HCJ/COMMITTEES/2016/23

Date : 04-06-2016

In pursuance of the Resolution passed on Agenda Item No.1 in the Chief Justices' Conference, 2016 held on 22<sup>nd</sup> and 23<sup>rd</sup> April 2016, Hon'ble the Chief Justice has been pleased to constitute a Committee comprising of :-

Hon'ble Mr. Justice Ajay Rastogi  
Hon'ble Mr. Justice Govind Mathur

for monitoring the implementation of the resolutions passed in the Chief Justices' Conferences.

BY ORDER

  
REGISTRAR GENERAL

No.PA/RG/COMMITTEES/2016/273

Date : 04-06-2016

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Ajay Rastogi
3. P.S. to Hon'ble Mr. Justice Govind Mathur

  
REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action:-

1. Registrar (Admn.)/(Vigilance)/ (Class.)/(Rules)/(Writs)/(Exam.)/O.S.D.(F&I)/ Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur/Bench, Jaipur.
2. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Raj. High Court.
3. All Sr. Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
6. All Assistant Registrars of Administrative Sections, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
8. A.O.J., Subordinate Courts (Estt.) Section, Rajasthan High Court, Jodhpur.

  
REGISTRAR GENERAL

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4 June 2016